

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.21/(MAH)/2016
CA No.

CORAM:

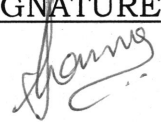
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s.
M/s. Apex Explosives Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------|----------------------|-------------------------------------------------------------------------------------|
| 1. | Shweta Sharma | Adv. for Respondents |  |

ORDER

TCP No. 21/397-398/NCLT/MB/MAH/2016

1. The Registry is directed to issue a fresh Notice to the Parties.
2. In case no one appears, the matter shall be proceeded ex-parte on the next date of hearing. Let the matter be enlisted on **20-03-2017**.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

8th February, 2017.